

(ख) यदि हाँ, तो तत्संबन्धी ब्योरा क्या है ?

उप-प्रधान मंत्री तथा रक्षा मंत्री (श्री जगजीवन राम) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता है।

फ्लोर असिस्टेंट की फ्लोर मैनेजर के रूप में नियुक्ति

10130. श्री सचीन्द्र लाल सिन्हा : क्या सूचना और प्रसारण मंत्री यह बताने का कृपा करेंगे कि:

(क) क्या दूरदर्शन में किमी फ्लोर असिस्टेंट को फ्लोर मैनेजर के रूप में नियुक्त किया गया है;

(ख) यदि हाँ, तो प्रत्येक दूरदर्शन केन्द्र में कितने फ्लोर असिस्टेंट को फ्लोर मैनेजर के रूप में नियुक्त किया गया और उनको किस वर्ष में फ्लोर मैनेजर के रूप में नियुक्त किया गया है और तत्सम्बन्धी सम्पूर्ण ब्योरा क्या है;

(ग) वर्ष 1975 से 1979 तक उपग्रह दूरदर्शन केन्द्र, नई दिल्ली में कितने फ्लोर असिस्टेंट अस्थायी फ्लोर मैनेजर के रूप में काम कर रहे हैं;

(घ) क्या वर्ष 1976 में किसी अस्थायी फ्लोर मैनेजर का चयन किया गया था जिसको अब तक नियुक्ति पत्र प्राप्त नहीं हुआ है; और

(ङ) क्या इस फ्लोर मैनेजर को नियुक्त किया जायेगा और यदि नहीं, तो इसके क्या कारण थे ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी) : (क) जी, हाँ।

(ख) विज्ञापन के माध्यम से खुली प्रतियोगिता में चयन के आधार पर 15 फ्लोर असिस्टेंटों को फ्लोर मैनेजर के रूप में नियुक्त किया गया है। उनकी वर्तमान नियुक्ति के व्योरे और वह वर्ष जिसमें नियुक्त किए गए, वे नीचे दिए गए हैं :—

क्रम सं०	केन्द्र/उपग्रह केन्द्र	1965	1970	1971	1973	1975	1976	योग
1.	दूरदर्शन केन्द्र, दिल्ली	2	1	—	—	—	—	5
2.	जलन्धर	—	—	1	—	1	—	2
3.	बम्बई	—	—	1	—	1	—	1
4.	सन्तानक	—	—	—	1	1	3	5
5.	हैदराबाद	—	—	—	—	1	—	1
6.	कलकत्ता	—	—	—	—	—	1	1
	कुल	2	1	3	1	4	4	15

(ग) और (घ) कोई नहीं, तथापि 1976 से पहले एक फ्लोर असिस्टेंट फ्लोर मैनेजर के काम की देखभाल करता था। वह फ्लोर मैनेजर के रूप में नियुक्त नहीं किया जा सका क्योंकि वह खुली प्रतियोगिता में मैरिट सूची में बहुत नीचे था।

(ङ) प्रश्न नहीं उठता। कोई रिक्ति उपलब्ध नहीं है और पैनल भी समाप्त हो चुका है।

#### **Theft Cases in Ordnance Factory Ambarnath**

10131. SHRI R. K. MHALGI: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to refer to the reply given to Unstarred Question No. 92 on 20th February, 1979 and state:

(a) whether the enquiries have been concluded by now in the alleged complaint of theft of some materials and irregularities in disposal of seized property by police;

(b) whether it is a fact that the complaint was lodged one year before;

(c) what action has been taken by Government in view of the enquiries and against whom; and

(d) if enquiries are not still concluded the reasons for delay and when they are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (SHRI SHER SINGH): (a) and (b) Enquiries made with reference to the alleged complaint of theft received in April, 1978, have revealed that the material disposed of by the Police authorities did not belong to the Ordnance Factory. Earlier in reply to the unstarred Question No. 92 dated 20th February 1979, it was stated that the disposal of seized

material by the Police authorities concerns the State Government.

(c) and (d) do not arise.

#### **Panel of Consultants on the Film "Veer Savarkarji"**

10113. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to reply given to unstarred Question No. 1122 on 27th February, 1979 regarding Production of Documentary on Veer Savarkarji and state:

(a) whether the panel of Consultants have been appointed for the production of the film on "Veer Savarkarji";

(b) if so, the names of the Consultants or subject specialists; and

(c) when they are expected to give their final say?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Not yet, Sir.

(b) and (c) Do not arise.

#### **Expert Classification Committee in regard to Glass Blowers**

10133. SHRI R. K. MHALGI: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to refer to the reply given to unstarred Question No. 1121 on 27th February, 1979 and state:

(a) whether the Government have received the recommendations from the Expert Classification Committee in regard to Glass Blowers in ordnance factories;

(b) when the committee was expected to submit the same; and

(c) if the recommendations are received by the Government, what actions have been taken in respect of the same?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c) The recommendations of the Expert